

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-185/2011/ 913 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nur Muhammad Abdullah Ahmed,
i/c District & Sessions Judge,
Golaghat.

Dated Guwahati the ¹¹ February, 2025.

Sub: **Station leave.**

Ref:- Your letter No. ADDL.DJ(G) 335/2025 dtd. 05.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official (outsourced) vehicle, from the evening of 07.02.2025 till the evening of 09.02.2025**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo.No.HC.VII-185/2011/ 914 /A dated , 11-02-2025

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

[Signature]